NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	For complianc e of office objections raised by registry	433 e / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL.	NAME (IN CAPITAL)				
NO.	& PHONE NUMBER REPRESENTATION TO WHOM			SIGNATURE	
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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent filed reply given to the demand notice on behalf of Petitioner/Operational Creditor. Meanwhile, Petitioner is directed to comply with the objection filed by the Registry. For hearing. List it on 25.01.2018.

Member (T)

Member (J)